

[*Translation*]**Support to Militants**

5014. SHRI RAMPAL SINGH :
DR. LAXMINARAYAN PANDEY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Rajauri-Poonch mein sakriya atankvadiyon ko sthानीya netaon ka vardhast" appearing in 'Dainik Jagran', dated May 12, 1998;

(b) if so, the facts thereof; and

(c) the action taken against the persons found guilty?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Government is aware of such news-item.

(b) and (c) The State Government and Unified Headquarters in the State are taking steps to ensure better coordination between various security forces and intelligence agencies, particularly in the border districts. Adequate and timely steps are taken by the State Government to enquire into any complaints of nexus between militants and local leaders/residents, and suitable action is taken accordingly.

[*English*]**Operation of Sugar Mills**

5015. SHRI KRISHAN LAL SHARMA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the details of sugar mills become sick after its operation State-wise; and

(b) the details of sugar mills became sick during the incentive period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) The Sugar units in the country are grouped in three sectors namely, Public, Private and Cooperative. The sick sugar mills under the Cooperative Sector are not required to be registered with Board for Industrial and Financial Reconstruction (BIFR) and are dealt with by the State Cooperative Societies Acts. The

sick sugar units belonging to Private and Public Sector are covered under the provisions of the Sick Industrial Companies (Special Provision) Act, 1985. According to BIFR, established under the provision of this Act, 37 sick sugar mills have been registered with them upto 30.6.98. The state-wise sick sugar mills registered with BIFR are as follows:

State	No. of Mills
Andhra Pradesh	3
Bihar	3
Kerala	1
Karnataka	4
Madhya Pradesh	2
Maharashtra	3
Punjab	1
Rajasthan	1
Tamil Nadu	2
Uttar Pradesh	16
West Bengal	1
Total	37

(b) The statewise number of sugar mills which became sick during the Incentive period are as follows:

State	No. of Mills
Andhra Pradesh	1
Bihar	1
Punjab	1
Madhya Pradesh	1
Tamil Nadu	1
Uttar Pradesh	1
Total	6